

C. A. T. Bench, JAIPUR

Date of Order

Orders

24/3/93

D.B. not formed may be
listed for admission
on 3/5/93

① 1ST

3.5.93

Mr. C.B. Sharma, - Departmental
Public Relation Inspector Representation for
responding petitioners

None present on behalf of the applicant/
non-petitioners.

At the request of the Departmental
Representation, make list for admission
on 5-5-93.

(O. P. Sharma)
Administrative Member

Gopal Krishna
Member (Judg.)

05.5.93

Copy sent to
one app. on
with 3397
Date 18-5-93

Present: - Sh. B.K. Bhatnagar, Counsel for
the petitioner.

Sh. U.D. Sharma, counsel for the
petitioners/respondents.

The ld. counsel for the petitioners/
respondents wants to withdraw this petition for
modification of the order dt. 9.12.92 reserving
the right to file a Review Petition.

The ld. counsel for the petitioners/
respondents is free to file a review petition,
if the law permits. The M.P. is dismissed
as withdrawn.

(O. P. Sharma)
Administrative Member

Gopal Krishna
Member (Judg.)